

## Annexure-7

Name of Corporate Debtor: Talwalkar Healthclubs Limited

Date of commencement of liquidation: 27 June 2022

List of Stakeholders as on:27 June 2022

## List of other stakeholders(other than financial creditors and operational creditors)

(Amount in Rs.)

Sr. no.	Name of stakeholders	Category of Stakeholders (preference shareholders/ equity shareholders/ partners/ others)	Details of claim received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
			Date of Receipt of Claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					Observation	Note Reference
1	Ronak Anil jain	Others	13-07-2022	51,000	51,000	Membership fees	-	-	No	20%	-	-	-	-	Membership fees	1
2	Sushma G Sarode	Others	25-07-2022	51,664	51,664	Membership fees	-	-	No	20%	-	-	-	-	Claim for Membership Fees	1
3	Akshata Ajay More	Others	25-07-2022	24,000	24,000	Membership fees	-	-	No	9%	-	-	-	-	Claim for Membership Fees	1
4	Avishkar Ajay More	Others	25-07-2022	12,000	12,000	Membership fees	-	-	No	5%	-	-	-	-	Claim for Membership Fees	1
5	Namrata Prasad Kumbhojkar	Others	26-07-2022	12,717	10,463	Membership fees	-	-	No	4%	-	-	2,254	-	Interest amount not Admitted	1,2
6	Mr.Sudhir Shantaram Kadlag	Others	26-07-2022	90,370	55,000	Membership fees	-	-	No	22%	-	-	35,370	-	Supporting documents not provided	1,3
7	Rahul Jain	Others	13-07-2022	51,000	51,000	Membership fees	-	-	No	20%	-	-	-	-	Membership fees	1
	<b>Total</b>			<b>2,92,751</b>	<b>2,55,127</b>	-	-	-	-	<b>100%</b>	-	-	<b>37,624</b>	-		

**Notes:**

Note1: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with Corporate Debtor.

Note2: The claimant has filed claim for interest/ other benefits/ period after CIRP Commencement date, the same is not admissible in absence of any documents to substantiate the amount claimed.

Note3: Due to non-receipt of required documents and information, the amount of claim to that extent is categorised as not admissible.

- a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - [liquidation.thl@gmail.com](mailto:liquidation.thl@gmail.com)